

(c) the reasons why security arrangements and naval and land patrolling of the vital Kutch-Saurashtra coast are not completely successful;

(d) the number of arrests for violation of our Coastal rights along the Kutch Sindh Naval border and the number of convictions and sentences of imprisonment;

(e) the year when the working of our security arrangements in the above region by land, air and sea has been reviewed; and

(f) whether facts have come to the notice of Government that some Indian nationals on our side of the border have been co-operating in espionage and smuggling?

THE MINISTER OF DEFENCE STEEL AND HEAVY ENGINEERING (SARDAR SWARAN SINGH) : (a) Government have not seen this particular news item. However, according to information available, the local police apprehended three Pak fishing boats in Savlapir area on 28-29th September 1969.

(b) There have been other instances of apprehension of Pakistani boats and crew in our territorial waters.

(c) and (e) Naval and Police arrangements exist for patrolling in our coastal waters and along the land border with Pakistan, and these are kept under constant review. The effectiveness of the arrangements is apparent from the fact of apprehension of intruders in our territorial waters.

(d) and (f) Information is being collected and will be laid on the Table of the House in due course.

IMPORT OF INDUSTRIAL RAW MATERIALS THROUGH STATE SECTOR

271. SHRI A. G. KULKARNI :
SHRI BALACHANDRA MENON
SHRI CHITTA BASU :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply to Starred Question No. 938 given in the Rajya Sabha on the 21st August, 1969 and state what further steps have since been taken by Government to canalise completely the imports of industrial raw materials through the State Sector?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : While no new item has been canalised since August, 1969, the import of 18 items and the export of 13 items have been canalised through S. T. C. & M. M. T. C. during the current financial year. Canalisation of Imports and Exports is a continuing process and a decision to canalise is taken from time to time if circumstances so warrant and the needs of public interests are fulfilled.

INDO NEPAL TALKS

252. SHRI A. G. KULKARNI :
SHRI KRISHAN KANT :
SHRI N. SRI RAMA REDDY :
SHRI RAM SAHAI :
SHRI CHITTA BASU :
SARDAR GURCHARAN SINGH TOHRA :
SHRI RAJNARAIN :
SHRI Z. A. AHMAD :
SHRI N. R. MUNISWAMY :
SARDAR NARINDAR SINGH BRAR :
SHRI M. D. NARAYAN :
SHRI SURAJ PRASAD :
SARDAR HARCHARAN SINGH DUGAL :
SHRI GANESHI LAL CHAUDHARY :
SHRI NAND KISHORE BHATT :
SHRI JAGAT NARAIN :
SHRI RIZAQ RAM :
SHRI M. V. BHADRAM :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a meeting of the representatives of India and Nepal was held in New Delhi in September last, and if so, what was the nature of discussion held; and

(b) whether any accord was reached on the outstanding matters between the two countries and if so, what are the contents of those accords?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRAPAL SINGH) : (a) Yes, Sir. A meeting of the representatives of India and Nepal was held in New Delhi

from August 29 to September 4, 1969. The discussions between the two delegations covered a wide range of subjects of common interest to both countries in the fields of economic relations, trade and transit, irrigation and power, location of boundary and defence and security.

(b) A copy of the Joint statement issued at the end of the talks held in New Delhi is placed on the Table of the House.

Joint Statement issued at the End of the Indo Nepal Talks held in New Delhi From August 29 to September 4, 1969.

A Delegation of His Majesty's Government of Nepal, led by the Foreign Secretary, Shri Yadu Nath Khanal, held discussions with a delegation of the Government of India, headed by Foreign Secretary, Shri T. M. Kaul, from the 29th August till the 4th September, 1969. The Foreign Secretary of Nepal was assisted by :

1. H. E. Ambassador Sardar Bhim Bahadur Pande, Ambassador of Nepal in India.
2. Maj. Genl. Chetra Bikram Rana Home Secretary.
3. Mr. Narayana Prasad Arjal, Counsellor, Royal Nepalese Embassy.
4. Mr. Kedar P. Koirala, Acting Joint Secretary, Ministry of Foreign Affairs, Kathmandu.
5. Mr. Narayan Prasad Rajbhandary, Under Secretary, Ministry of Home Affairs, Kathmandu.
6. Mr. Laxmi Lal Shrestha, First Secretary, Royal Nepalese Embassy.

The Foreign Secretary of India was assisted by :

1. H. E. Shri Raj Bahadur, Ambassador of India in Nepal.
2. Shri L. P. Singh, Home Secretary
3. Shri H. C. Sarin, Defence Secretary.
4. Shri K. P. Mathrani, Secretary, Irrigation and Power.
5. Shri K. B. Lall, Secretary, Ministry, of Foreign Trade.
6. Shri P. N. Menon, Joint Secretary, Ministry of External Affairs.
7. Shri K. R. Narayanan, Joint Secretary, Ministry of External Affairs.

The two delegations held detailed discussions in an atmosphere of complete understanding, mutual trust and friendship. The discussions covered a wide range of subjects of common interest to both

countries in the fields of economic relations, trade and transit, irrigation and power, location of boundary, defence and security. Joint and several recommendations were made by both delegations on all these subjects to their respective governments for consideration and approval. It was noted that some speculative press reports had appeared which were unauthorised and incorrect.

The two delegations agreed on the identity of interests between the two governments and peoples in various fields based on mutual respect for each other's territorial integrity and sovereignty and mutual understanding, trust and confidence. They agreed that the very close and extensive cooperation between the two governments was of benefit to both countries and that it should be further strengthened in their common interest. The close historical, geographical, cultural, economic and political relations existing between India and Nepal through the ages have been further strengthened in recent years and both delegations expressed their confidence that these would be still further strengthened in the years to come. It was agreed that meetings at various levels should be held periodically between the two sides to resolve any difficulties that may arise between the two countries in the implementation of their policies and programmes. The two delegations expressed their satisfaction at the conclusion of the talks and the friendly atmosphere in which they were conducted. The Nepalese delegation thanked the Indian side for their warm hospitality, understanding and close cooperation.

T. N. Kaul	Yadunath Khanal
Foreign Secretary,	Foreign Secretary
Government of	Government of
India, New Delhi,	India, New Delhi,
4-9-1969	4-9-1969

INDO-NEPAL TALKS ON MUTUAL 'TREATY OF TRADE AND COMMERCE'

253. SHRI A. G. KULKARNI :
SHRI KRISHAN KANT :
SHRI GANESHI LAL CHAUDHARY :
SHRI SURAJ PRASAD :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any Indo-Nepal talks were recently held on mutual "Treaty of Trade and Commerce" between the two Governments;